GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA UNSTARRED QUESTION NO. 1837 (TO BE ANSWERED ON 13.02.2019)

AGITATION AGAINST CHANGE IN UPSC EXAM

1837. SHRI P.K. KUNHALIKUTTY:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether some students have been agitating against some changes effected by the UPSC;
- (b) if so, the details in this regard; and
- (c) the action being taken in the matter?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (c): Several representations have been received from the Civil Services aspirants demanding additional attempts in Civil Services Examination (CSE) due to change in the pattern from CSE-2011.

The Government has already acted upon this matter by taking a policy decision for providing an additional attempt in CSE 2015 to those candidates who appeared in CSE 2011. Also, General Studies (Paper-II) of Preliminary Examination was made qualifying with effect from CSE-2015. Further the Government has already decided to allow two additional attempts to all category of candidates with effect from CSE 2014, with consequential relaxation of maximum age.
